

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) The total investment in the Bharat Gold Mines Limited, working in the Kolar Gold Complex, stood at Rs. 2404 lakhs on 1-7-1980.

(b) The total number of staff employed as on 1-7-1980 was as follows:—

<b>I. Officers</b>		
(i) technical	.	202
(ii) Others	.	56
<b>II. Supervisory Staff :</b>		
(i) technical	.	761
(ii) others	.	109
<b>III. Clerical Staff :</b>		530
<b>IV. Labour</b>		
(i) Skilled	.	2841
(ii) Semi-skilled	.	2574
(iii) Unskilled	.	3248
<b>TOTAL</b>	.	<u>12321</u>

(c) The wage bill of the Company for the year 1979-80 was Rs. 940 lakhs.

(d) The gold production from the KGF Mines during 1979-80 was 1649.5 k.g.

**Caravelle service between Bombay and Madras with second hand aircraft**

5702. SHRI MADHAV RAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have allowed a Private Bombay firm M/S. Pushpak Airways to start with effect from June 17, 1980, a daily Caravelle service between

Bombay and Madras with a second hand Caravelle aircraft sold by Indian Airlines earlier to this firm;

(b) if so, in what circumstances the permission was granted to a private operator to serve on a trunk-route that too with a second hand aircraft; and

(c) whether Government have reviewed their decision?

**THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) to (c) No, Sir. In order to cater to the demands of the traffic on the route Bombay-Madras, Indian Airlines temporarily took a Caravelle aircraft from M/s Pushpaka Aviation Pvt. Ltd., Bombay on lease, which was earlier sold to them by Indian Airlines, for operating four times a week with effect from 17th June, 1980, with its own flight number. The lease arrangements have since been terminated.

**Transfer of coal washeries to B.C.C.L.**

5703. SHRI BINDESWARI DUBEY: SHRI A. K. ROY:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether four coal washeries at Dugdha, Pathardih, Bhojudih owned by the SAIL have been given to B.C.C.L. for Management;

(b) whether it is a fact that the quality and quantity of waste coal have gone down in the above-mentioned washeries after transfer of the management to B.C.C.L.;

(c) whether it is a fact that the dual management has resulted in slowing down their progress;

(d) whether it is a fact that several representations have been made to the Management of SAIL and to the Steel Ministry for withdrawal of power of attorney given to the Management and to take the control of Management directly by SAIL; and

(e) If so, whether Government have considered the desirability of taking over the Management of the above mentioned washeries by Steel Authority of India Ltd.?

**THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE)** (a) Yes, Sir. The four washeries at Dugda, Pathcredu and Bhojudih have been under BCCL managemnt since April, 1973.

(b) Presumably the reference is to washed coal. While the quantity of washed coal from the aforesaid washeries has gone up, its quality has deteriorated as may be seen from the data given below:

( '00 tonnes)

Period	Output of Clean Coal	Ash in Clean Coal %
<b>DUGDA—I</b>		
1972-73	610	17.27
1979-80	862	21.7
<b>DUGDA—II</b>		
1972-73	779	17.46
1979-80	859	22.3
<b>BHOJUDI H</b>		
1972-73	1305	17.23
1979-80	1452	19.3
<b>PATEHRDI H</b>		
1972-73	754	17.50
1979-80	952	22.2

(c) There is no dual management; the entire operation and control of these washeries is with B.C.C.L, according to a power of attorney executed in their favour by SAIL.

(d) & (e) Based on representations made by SAIL, the question of taking back the managment of these coal washeries is under consideration of Government.

**Lock out in Bhandari Dah Factory of Bharat Refc. Ltd.**

**5704. SHRI BINDESHWARI DUBEY:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Bhandari Dah Factory of Bharat Refc. Ltd. has been locked out by the management resulting into forced idleness of about 1200 workers; and

(b) what are the reasons of lock-out and whether Government propose to lift the lock-out to save the workers from further harassment and the factory from further loss of production?

**THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) A lock-out involving 593 workers was declared in the Bhandaridah Refractories Plant of Bharat Refractories Limited with effect from 7th June, 1980.

(b) The workers of Bhandaridah Plant resorted to a violent and illegal stay-in-strike with effect from 19-5-1980. Their main demand was immediate removal of the Security Officer of the Plant. They also took out processions armed with bows and arrows and other lethal weapons. Conciliation efforts at all levels failed. Production also came to a standstill. Therefore, in order to save the plant and machinery from any acts of damage or sabotage, the management was forced to declare a lock-out which will be lifted as soon as normal conditions of work are restored.

**Official appointed in place of Air Marshal Jafar Zaheer**

**5705. SHRI JYOTIRMOY BOSU:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the official who has taken over from Air Marshal Jafar Zaheer, Director General Civil Aviation who was asked to proceed on leave has adversely come to notice of Government; and